

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI.**

**Original Application No. 95 of 2020**

Tribunal on its own motion SUO MOTU  
Based on the News Item in the Dinamalar  
Chennai Edition dated 01.07.2020,  
"Will Ramapuram Lake be Completely restored?"

... Applicants

**Vs**

The Secretary to Government of Tamil Nadu,  
Department of Environment,  
Govt. Secretariat, Fort St. George,  
Chennai, Tamil Nadu 600 009.  
and Others.

... Respondents

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Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai

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**REPORT FILED ON BEHALF OF THE RESPONDENTS**  
**TAMIL NADU POLLUTION CONTROL BOARD.**

I, R. Rajamanickam, S/o P.M. Ramasamy, Hindu, aged about 57 years, having my office at No. 76, Mount Salai, Guindy, Chennai – 32, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this Report on behalf of the Respondent Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble NGT in its order dated 02.07.2021 has directed inter alia as follows:

*"The Tamil Nadu Pollution Control Board (TNPCB) though a party to the proceedings and also party to the committee, also did not file any independent statement regarding the same. There is nothing mentioned in the report as to whether there was any deposit of garbage or other waste in the lake area as well. If there are unauthorised constructions, which do not have any connection to the UGS*

  
11/9/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032

system, then there is every possibility of untreated sewage being discharged into the water body and that possibility cannot be ruled out.

*However, considering the circumstances, we feel that some more time can be granted to the committee and also to the respective individual respondents to file the present status action taken report by the local bodies after the inspection was conducted and also on the basis of the directions issued by the Hon'ble High Court of Madras in the Writ Petition W.P. No. 22958 of 2019 as mentioned above."*

3. It is respectfully submitted that, the Ramapuram Lake was inspected on 28.07.2021 and found that there were no industrial units located around the lake.

4. It is respectfully submitted that, it was also noticed that there was no discharge of sewage into the lake and also no solid waste dumping was found around the lake.

5. It is respectfully submitted that water samples were collected at Ramapuram Lake on 07.10.2020 and the characteristics of parameters such as pH, COD, BOD, TDS & Total Coliform present in the water samples were compared with tolerance limit for inland surface water subject to pollution IS: 2296 – 1982.

- i. It is found that the total Coliform was within the standards prescribed by the Inland Surface water and it is found that the BOD value is 12 mg/l.
- ii. The presence of BOD value may be due to open defecation of the people from the surrounding area.

6. It is respectfully submitted that from the report of the analysis, it is found that the water is meeting the standards prescribed for drinking

  
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water source with conventional treatment followed by the disinfection (Class C) except for the tolerance limit of BOD.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.

  
11/9/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
No. 76, MOUNT SALAI, CHENNAI-600 032  
**BEFORE ME**

### VERIFICATION

I, R. Rajamanickam, S/o P.M. Ramasamy, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai-600 032, do hereby verify that the contents of above report are true to the best of my knowledge through records

Verified at Chennai on this 11<sup>th</sup> day of September, 2021.

  
11/9/2021  
JOINT CHIEF ENVIRONMENTAL ENGINEER  
TAMIL NADU POLLUTION CONTROL BOARD  
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RESPONDENT - TAMIL NADU  
POLLUTION CONTROL BOARD.**

Advocate for the Respondent: TNPCB  
Tr. S. Sai Sathya Jith,  
Advocate, Chennai

Date: 11.09.2021

Date of Hearing: 27.09.2021